

Declaration or Assets and Liabilities

Year-2021-22

I, **Sanjeev Kumar** son/daughter/wife of **Late Devendra Pal**

aged 39 Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Library Attendant (Bihar Legislative Assembly)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Shobha Kumari	Dependant-1 Sandhya Roy (Daughter)	Dependant-2	Dependant-3
(i)	Cash	5000/-	6000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs.-60000/- P.N.B. Saving A/c- Rs-5000/-	B.O.I. Saving A/c Rs.-2000/-	Suknya Samtidhi A/c. in S.B.I. Rs.-1000/- Monthly	-	-
(iii)	Bonds, Debentures and shares in Companies	Sbi Blue chip fund- 1000/- Monthly	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policies- 1. 2.5 Lac 2. Pli- 5 Lac	Lic Policies- Rs-2.5 Lac	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-30 gram	Gold-100 gram Silver-500 gram	Gold-20 gram Silver-100 gram	-	-
(vii)	Other assets, such as values of claims / interests	Home appliances- Rs. 50000/-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) Shobha Kumari	Dependant-1 Sandhya Roy (Daughter)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Mahuli, 2.296 Decimal	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	Share in Ancestral	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal Loan in Sbi Bihar Vidhan Mandal	7 Lac
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan NO.-BOXPK7233M	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.: - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjeev Kumar

Name of Employee: SANJEEV KUMAR

Designation: LIBRARY ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date:- 10/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Sanjeev Kumar